

Declaration of Assets and Liabilities

Year 2022-23

श्री राजीव कुमार - I
14/2/23

I, Mukesh Kumar, son/daughter/wife of Gulab Ram,
aged 42 years, belonging to Bihar Legislative Assembly
service and presently working as Office Attended (Safai Karmi)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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17/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	1000	Abhay Kumar	Abhay Kumar	Arjun Kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	500	-	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	X	X	X	X	X
(v)	Motor Vehicles (details of make, etc.)	BR01DX 7239 Motorcent	X	X	X	X
(vi)	Jewellery (give details of weight and value)	Gold-10g Silver-50g	X	X	X	X
(vii)	Other assets, such as values of claims / interests	1,00,000/-	X	X	X	X

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Rohit Kumar

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Y	1/2 १११	५५५५५५	५	५
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	५	५	५	५	५
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	५	५	५	५	५
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	५	५	५	५	५
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(₹) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	11,00,000 / S.B.I Bidhan	
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	२२,७०१ = २०११ ५१,६६०५ = २०११	
	(b) dues to departments dealing with supply of water	५	५
	(c) dues to departments dealing with supply of electricity	५	५

- प्रवेश गुप्त

	(d) dues to departments dealing with telephones	✓	✓
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	✓	✓
	(f) Other dues, if any	✓	✓
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	✓	✓
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	✓	✓
	(iii) Sales Tax [Only in case of proprietary business]	✓	✓
	(iv) Property Tax	✓	✓

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.